



# Ranjan and his tryst with Insurance

A Consumer Education Series - Volume 3

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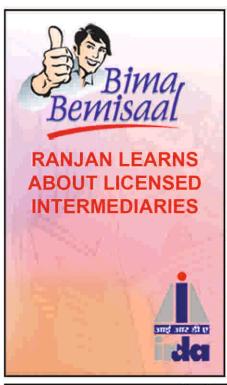
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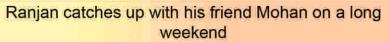
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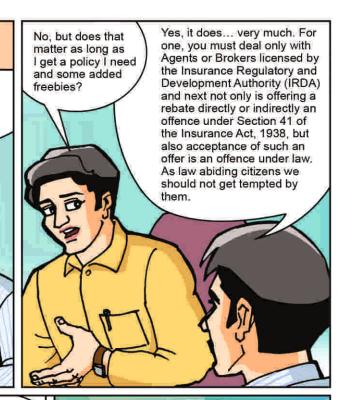
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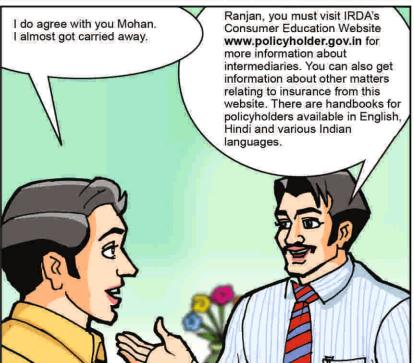




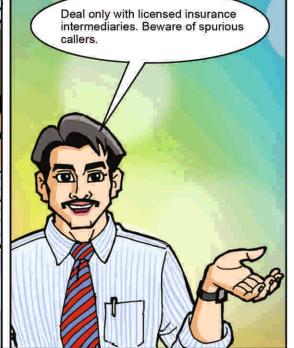
Hello, Mohan, I must let you know that an enterprising person called me today and has promised to not only get me a Life Insurance policy that I need but also some incentives like scholarship etc. It sounds like a good proposition and I intend going with it.

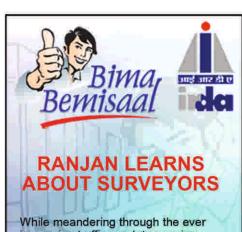
What do you mean 'someone' Ranjan? Did you check up whether he is a licensed Agent or Broker?











While meandering through the ever increasing traffic one late evening Ranjan had a harrowing experience of a lorry hitting his car from behind, at a traffic junction. He manages to move the car to the side of the road. Luckily, he has the insurance company details in the glove compartment.





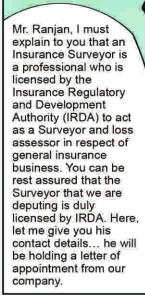
A Surveyor? Who is he and what has he to do with this? I will only deal with you. I do not want to deal with any third party.



Sir, an Insurance Surveyor is one who assesses the damages to a vehicle or any other subject matter that is insured. The Surveyor we are appointing will survey and assess the damage to your car on our behalf.



But what are his credentials? How do you rely on the judgment of a third party? I am not confident of this arrangement.



Oh, I see. Well then, I shall wait for him to come to the spot of the accident. Thank you for your prompt action.

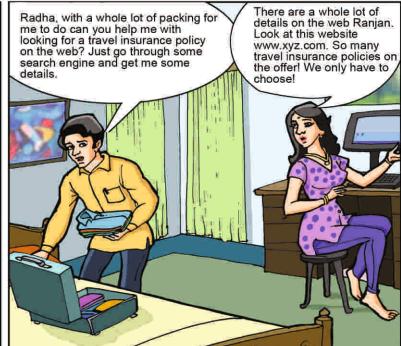


Remember, Insurance Surveyors are professionals licensed by IRDA to act as Surveyors and Loss Assessors as prescribed under the Insurance Surveyors and Loss Assessors (Licensing, Professional Requirements and Code of Conduct) Regulations, 2000.



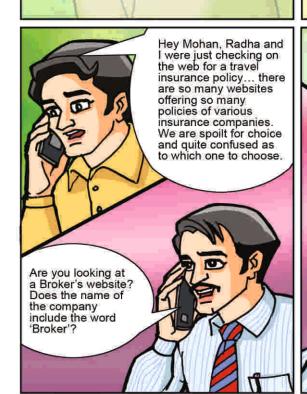


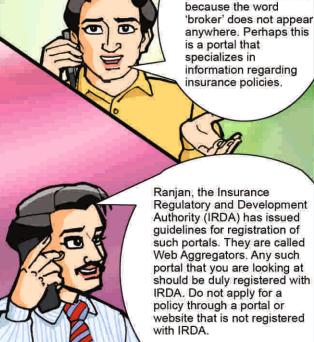
business trip and is busy planning for the travel. With the date of departure nearing he is prompted by Mohan, his good friend to plan for his travel insurance. Moving with the times Ranjan decides to apply for a policy through the web.



Oh! No, I don't think so,



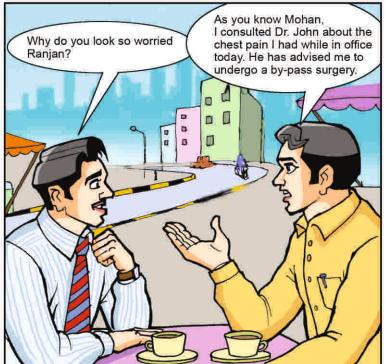


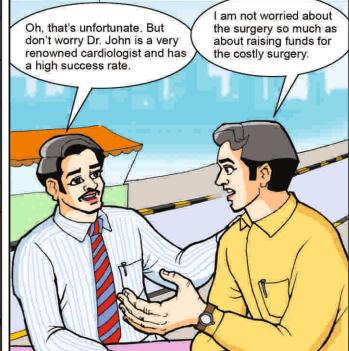


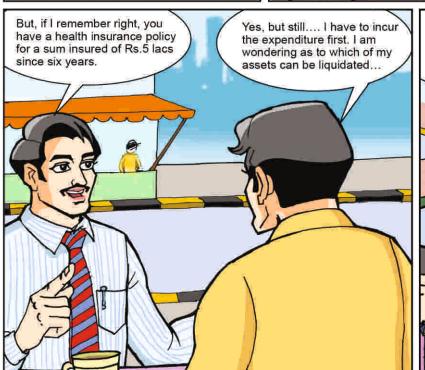


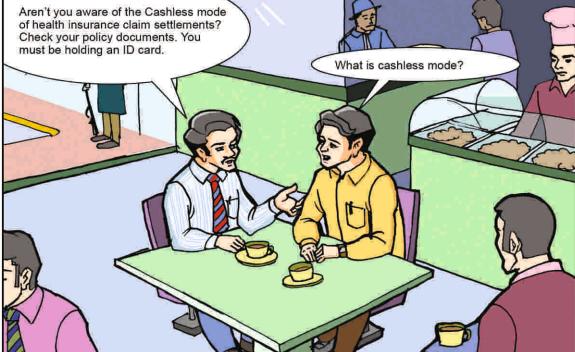


Life is full of surprises, sometimes bad.
Not a man to miss his morning walks,
Ranjan suddenly experiences chest pain
while at work. He consults a cardiologist
who advises a by-pass surgery due to
multiple blocks. He goes to meet Mohan.









Cashless service is a specialized service provided by an insurer wherein an individual is not required to pay the hospitalization expenses at the time of discharge from the concerned hospital. The settlement is done directly by the insurance company subject to certain procedures.

Oh! Thanks for enlightening me, but what is the procedure?

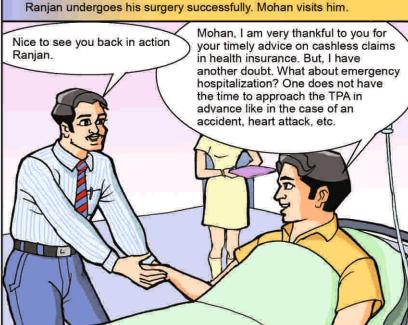
The details of your TPA are available in the ID card issued by them. Please contact the TPA immediately. If you don't have an ID card, sometimes insurers decide to extend cashless on the basis of the Policy Number and Passport/PAN card/Voters card for identification purpose. You must, however, remember that the facility of cashless is available only in the insurer/TPA's network hospitals. Network hospitals are those that offer cashless service for a particular TPA, having entered into a contract with them.



Ranjan contacts the TPA and gets to know that his hospital is indeed a network hospital.

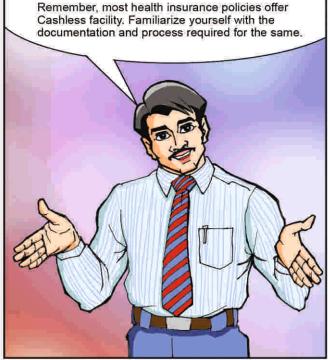
TPA

Approach the service desk of the hospital and remember to follow the procedure you are advised to.



You can rush the insured patient to the hospital for treatment and the family can contact the TPA or give the ID card details to the help desk in the hospital for coordination with the TPA to obtain the Cashless approval.





### **ABOUT THIS SERIES**

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Development Authority (IRDA), to provide you with general
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